

Name of the Corporate Debtor: EUROLIFE HEALTHCARE PRIVATE LIMITED; Date of Commencement of CIRP: 09-05-2023; List of Creditors as on: 07-08-2023; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	1041510188	4	1041510188	59.14		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	126	130231882	124	52226466	2.97		0	2670051	Annexure 5
6	Operational creditors (Employees)	19	22376210	19	11694238	0.66		0	27630	Annexure 6
7	Operational creditors (Government Dues)	4	496937630	4	490213029	27.83		0	4199273	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	92	238427323	78	158645404	9.01		0	10173852	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	6927761	3	6927761	0.39		0		Annexure 9
Total		248	1936410994	232	1761217086	100.00		158123101	17070806	